

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH AT KOLKATA**

OA NO. 53 /2025(EZ)

IN THE MATTER OF -:

RAJAN KUMAR

Petitioner

VERSUS**STATE OF BIHAR AND ORS.**

Respondents

LIST OF DOCUMENTS

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DATE 28/04/25

Place EAST CHAMPARAN

**PRAKASH PANDEY****COUNSEL FOR THE PETITIONER**

E- MAIL –advprakashpande@gmail.com

Mobile No 7805008055

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH AT KOLKATA

OA NO. 52 /2025

IN THE MATTER OF -:

RAJAN KUMAR

Petitioner

VERSUS

STATE OF BIHAR AND ORS.

Respondents

SUPPLEMENTARY AFFIDAVIT

It is humbly submitted by the Petitioner as under

1. That Petitioner has filed an OA bearing case no OA/53/25(EZ), grievances is that more than 20 of illegal saw mills are operating in the block Sugauli & Ramgahrwa ,Dist East Champaran ,Division of Motihari .Trees are cutting illegally for saw mills ,degrading environment and adversely impacting forest. Respondent no 7 to 11 are saw mills owner, these Saw mills being operated in the area without obtaining license from Department of Environment, Forest & Climate Change, Govt. of Bihar, under the Bihar Saw Mill (Regulation) Act, 1990, and without obtaining CTE & CTO from State PCB.
2. That case was listed on 03/04/2025 for admission , after hearing the matter Hon'ble Tribunal Has issued Following Direction
 - 5.However, we find that the name and address of the saw mills being operated by Respondent Nos.7 to 11 has not been disclosed in the Original Application.
 6. Mr. Prakash Pandey, learned Counsel for the Applicant prays for and is granted one week time for filing supplementary affidavit disclosing the name and address of the saw mills being operated by the private respondent nos.7 to 11.
 7. **List on 07.05.2025.**
3. That in compliance of Direction Of Hon'be Court detail of Respondent no 7 to 11 mention here

Violators	/illegal	Proprietor	Landmark Area
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saw mills owner name		
<p>NATHU SHARMA S/o Late Ganesh Sharma, R/o Village Bahuarwa, Thana Majhuliya, District West Champaran Bihar Pin Code 845456 (RESPONDENT NO 7)</p>	<p>NATHU SHARMA S/o Late Ganesh Sharma, R/o Village Bahuarwa, Thana Majhuliya, District West Champaran Bihar Pin Code 845456</p>	<p>Khapartata Gaon East Champaran Near ,Government School FulwariyaL panchayat Block and Thana Sugauli</p>
<p>LAL BAHADUR SHARMA S/o Late Ganesh Sharma, R/o Village Bahuarwa, Thana Majhuliya, District West Champaran Bihar Pin Code 845456 (RESPONDENT NO 8)</p>	<p>LAL BAHADUR SHARMA S/o Late Ganesh Sharma, R/o Village Bahuarwa, Thana Majhuliya, District West Champaran Bihar Pin Code 845456</p>	<p>Khapartata Gaon East Champaran Government School k pass Fulwariya panchayat Block and Thana Sugauli</p>
<p>ASHOK THAKUR S/o Village Bhataha,kachhari tola,Thana Sugauli District East Champaran Bihar Pin Code 845456 (RESPONDENT NO 9)</p>	<p>ASHOK THAKUR S/o Village Bhataha,kachhari tola,Thana Sugauli District East Champaran Bihar Pin Code 845456</p>	<p>dhubiya tola, near kachahari tola , chapwa -harsidhi road 1.5 km west side</p>
<p>BHUSHAN THAKUR S/o Village Bhataha,kachhari tola,Thana Sugauli District East Champaran Bihar Pin Code 845456 (RESPONDENT NO 10)</p>	<p>BHUSHAN THAKUR S/o Village Bhataha,kachhari tola,Thana Sugauli District East Champaran Bihar Pin Code 845456</p>	<p>dhubiya tola, near kachahari tola ,chapwa -harsidhi road or 1.5 km west side of kobaya choke</p>
<p>MANOJ THAKUR S/o Village Bhataha,kachhari tola,Thana Sugauli District East Champaran Bihar Pin Code 845456 (RESPONDENT NO 11)</p>	<p>MANOJ THAKUR S/o Village Bhataha,kachhari tola,Thana Sugauli District East Champaran Bihar Pin Code 845456</p>	<p>dhubiya tola, near kachahari tola ,chapwa -harsidhi road or 1.5 km west side of kobaya choke west side</p>

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4. That above mention respondent no 7 to 11 are proprietor of illegal saw mills , they are running it illegally without having permission under Air Act

PRAYER

That Hon'ble Tribunal May be pleased to take this supplementary affidavit on record.

DATE 28/04/25

Place EAST CHAMPARAN

TS 4
PRAKASH PANDEY

COUNSEL FOR THE PETITIONER
E- MAIL –advprakashpande@gmail.com
Mobile No 780500805

4732
28.4.25

No. 4732 Dt 28.4.25
Rajan Kumar
Hrs/Father's Manejar Bhagat
has been identified by Sn

Advocate BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
and who affirm and declared the facts mentioned
in the affidavit before the Notary.

28.4.25
Notary Public

EASTERN ZONE, BENCH AT KOKLATA

OA No53/2025

IN THE MATTER OF:-

RAJAN KUMAR

Petitioner

VERSUS

STATE OF BIHAR AND ORS.

Respondents

AFFIDAVIT

I RAJAN KUMAR S/O MANEJAR BHAGAT AGED About 26 YRS R/O Sugauli, PO Sugauli Dist. East Champaran Bihar -855456 do hereby solemnly affirm on oath as under:-

1. That, I am the applicant in the instant case and fully conversant with the facts of the case and hence, competent to swear on this affidavit.
2. That, I am filing the Supplementary Affidavit disclosing the name and address of the saw mills being operated by the private respondent nos.7 to 11 before the Hon'ble Tribunal the Contents from Para 1 to last have been drafted on our instruction and the same have been explained to us by my counsel.
3. That, I have read and understood the contents and based on the documents filed along with the application

राजान कुमार
DEPONENT

VERIFICATION

I, The above named deponent do hereby verify that the contents of the paras above are true and correct and no material fact has been concealed.

Signed and verified on April 2025 at

राजान कुमार
DEPONENT



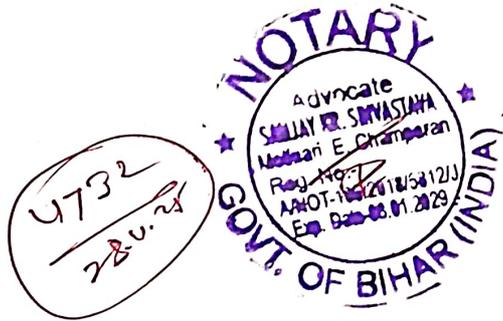


Estd. 1906

SI No.-S.R- $\frac{B}{2025}$

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AFFIDAVIT (शपथ-पत्र)



General Secretary
D.B.A. MOTNARI